

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/387/KOB/2022 in CP(IB)/01/KOB/2021
SECTION	44(1) IBC
NAME OF PARTIES	DILEEP K P (RP) IN THE MATTER OF NUCLEUS PREMIUM PROPERTIES PVT LTD V/S NISHAD N P.
PETITIONERS ADVOCATE/ PROFESSIONAL	DILEEP K P (RP).
RESPONDENTS ADVOCATE/ PROFESSIONAL	-

Office  
Notes

**Video Conference**

**1st Dec 2022**

**O R D E R**

**IA(IBC)/387/KOB/2022 in CP(IB)/01/KOB/2021**

Learned Resolution Professional Mr. Dileep KP is present in person. Submits that in terms of orders of this Tribunal dated 17.11.2022 notices have been served on the respondents. He undertakes to file proof of service within three days. Notice sent by email by the Registry has been served. There is no appearance for any of the respondents. List the matter on 8.12.2022 for appearance of the respondents and counter, if any.

**IA(IBC)/120/KOB/2022 in CP(IB)/01/KOB/2021**

Learned Resolution Professional Mr. Dileep KP is present in person. List this IA along with IA(I(BC)/387/KOB/2022 on 8.12.2022.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**